

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-120/2001/261 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jogeswar Borah,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

Dated Guwahati the 19th January, 2022.

Sub: **Casual leave with station leave permission .**

Ref:- Your letter No. ITS.01/2021/15 dated 18.01.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 21.01.2022 with station leave permission from the morning of 21.01.2022 till the evening of 23.01.2022**. The District and Sessions Judge, Cachar, Silchar and in his absence the in-charge District & Sessions Judge, Cachar, Silchar shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-120/2001/ 262-263 /A, dated , 19-01-2022
Copy to:

1. The District and Sessions Judge, Cachar, Silchar.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Pao